

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2982

ANSWERED ON:29.08.2012

FDI IN PHARMA SECTOR QUESTION

Annayyagari Shri Sai Prathap; Das Gupta Shri Gurudas; Tarai Shri Bibhu Prasad

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Ministry is planning to introduce Foreign Direct Investment(FDI) in the pharma sector;
- (b) if so, the details thereof;
- (c) whether the views of the concerned Foreign Investment Promotion Board and Department of Economic Affairs have been taken into consideration;
- (d) if so the details thereof; and
- (e) the stand of the Government in this regard?

**Answer**

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) to (b) : Foreign Direct Investment (FDI) in the Pharma Sector is already permitted as per Consolidated FDI Policy Circular 1 of 2012 notified on 10th April, 2012. The clause 6.2.25 of the Circular states that (i) 100% FDI in Greenfield Pharma is allowed under automatic route; and (ii) 100% FDI in Existing Companies in Pharmaceuticals is allowed under Government route.

(c) to (e): Yes Sir.